

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 319 OF 2017

Dated: 6th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**TANGEDCO ... Appellant(s)
Vs.
Tamilnadu Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

ORDER

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may take steps to file the same on or before 21.03.2018 after serving copy on the other side.

List the matter on **02.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**